

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-1-SECTION-1)

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE**

PUBLIC NOTICE NO. 15(RE-2001)/1997-2002
NEW DELHI : DATED : 01/06/2001.

Attention is invited to Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended and Paragraphs 7.8 and 7.10 of the Handbook of Procedures, Vol.1, 1997-2002, as amended and also to the Handbook of Procedures, Vol.2, 1997-2002, as amended from time to time.

2. In exercise of the powers conferred under Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended, the Director General of Foreign Trade hereby makes the following amendments/modifications and additions in the Handbook of Procedures, Vol.2, 1997-2002, as amended.
3. In the statement of Standard Input Output Norms as contained in the Handbook of Procedures, Vol.2, 1997-2002, as amended, amendments/ corrections at appropriate places as mentioned in Annexure "A" to this Public Notice shall be made.
4. In the statement of Standard Input Output Norms, following additions shall be made at appropriate places as mentioned below:-

CHEMICALS AND ALLIED PRODUCTS

After the existing entry at Sl.No.A-2668, the new entries from Sl.No.A-2669 to A-2686 shall be added as per Annexure "B" to this Public Notice.

ENGINEERING PRODUCTS

After the existing entry at Sl.No.C-1656, the new entries from Sl.No.C-1657 to C-1667 shall be added as per Annexure "C" to this Public Notice.

-:2:-

FOOD PRODUCTS

After the existing entry at Sl.No.E-102, the new entry at Sl. No. E-103 shall be added as per Annexure "D" to this Public Notice.

PLASTIC PRODUCTS

After the existing entry at Sl.No.H-437, the new entries at Sl. No. H-438 to 440 shall be added as per Annexure "E" to this Public Notice.

5. This issues in public interest.

(N.L. LAKHANPAL)
DIRECTOR GENERAL OF FOREIGN TRADE

(H. C. AZAD)
DY. DIRECTOR GENERAL OF FOREIGN TRADE
FOR DIRECTOR GENERAL OF FOREIGN TRADE

Annexure “A” to the
Public Notice No. 15
Dated: 01/06/2001

AMENDMENTS/CORRECTIONS

Sl. No.	Page No.	Reference	Amendments/Corrections
1	2	3	4
1.	5	<u>GENERAL NOTE OF CHEMICALS & ALLIED PRODUCTS</u>	In the general notes, note No. 10 shall be amended to read as under:- “10. In case of paper, a variation of +/- 10% in GSM of paper in import and export will be allowed, except in case of SION at Sl. No. A-1569 and A-1579 where flexibility for import of relevant paper within the range of GSM 50 to GSM 150 will be allowed”.

2.	42	<u>Chemicals & Allied Products</u> Sl.No.A219	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A219	Erythromycin Ethyl Succinate BP/USP	1 kg	1. Erythromycin Thiocyanate OR Erythromycin Base BP	0.91 kg activity/kg 0.87 kg/kg 0.40 kg/kg

			2. 3-Ethoxy Carbonyl Propionyl Chloride	
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3.	43	<u>Chemicals & Allied Products</u> Sl.No.A228	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A228	Ethopabate BP (Vet)'93	1 kg	1. Meta Amino Phenol 2. Potassium Carbonate 3. Diethyl Sulphate 4. Methyl Isobutyl Ketone	1.08 kg 2.15 kg 0.85 kg 0.875 kg

4.	54	<u>Chemicals & Allied Products</u> Sl.No.A321	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A321	Omeprazole	1 kg	1. 3,5 Lutidine OR 2,3,5 Trimethyl Pyridine	2.72 kg 3.08 kg

			2. Methylene Chloride	9.60 kg
			3. Methanol	5.08 kg
			4. Acetone	2.54 kg
			5. 2-Mercapto-5- Methoxy Benzimidazole	1.05 kg
			6. Meta Chloro Perbenzoic Acid	1.11 kg

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5.	54	<u>Chemicals & Allied Products</u> Sl.No.A323	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A323	Omeprazole Pellets 8.5%	1 kg	1. 3,5 Lutidine OR 2,3,5 Trimethyl Pyridine	0.232 kg 0.262 kg
			2. Methylene Chloride	0.816 kg
			3. Methanol	0.43 kg
			4. Acetone	0.21 kg

			5. 2-mercapto-5- Methoxy Benzimidazole	0.08 kg
			6. Meta Chloro Perbenzoic Acid	0.09 kg
			7. Hydroxy Propyl Methyl Chloride Cellulose	0.05 kg
			8. Methocrylic Acid Copolymer	0.114 kg
			OR Polyvinyl Pyrrolidone	0.114 kg

6.	62	<u>Chemicals & Allied Products</u> Sl.No.A391	The norm covered by this entry shall be deleted.
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7.	149	<u>Chemicals & Allied Products</u> Sl.No.A1082	The description of export item shall be amended to read as under:- “Stable Bleaching Powder Chlorine Content upto 36%”.
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8.	169	<u>Chemicals & Allied Products</u>	The norm covered by this entry shall be substituted by the following:-
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	Sl.No.A1360	
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A1360	Hexamethyl Disilazane	1 kg	1. (a) Hexa Methyl Disilazane 1. (b) Dimethyl Dichloro Silane OR 1. (a) Trimethyl Chlorosilane (TMCS) 1.(b) Toluene 1.(c) Ammonia Gas	1.49 kg 1.309 kg 1.50 kg 0.10 kg 0.35 kg

9.	4	<u>Chemicals & Allied Products</u> Sl.No.A1778 (vide Public Notice No. 59 Dated: 01.03.2001	1. The description of export item shall be amended to read as under:- “Compatible Black Toner for Photo Copiers (other than Xerox 1025)”. 2. In the quantity of import item at Sl. No. 7 shall be amended to read as under:- “6.10 kgs instead of 2.10 kgs”.
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10.	264	<u>Chemicals & Allied Products</u> Sl.No.A1975	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A1975	Chlorohexan-2-One	1 kg	1. 1-bromo-3-Chloro propane OR (i) Allyl Chloride	2.05 kg 1.43 kg 3.16 kg

			(ii) Hydro Bromic Acid 48%	1.65 kg
			2. Methyl/Ethyl Aceto Acetate	0.45 kg
			3. Iso Propyl Alcohol	4.24 kg
			4. Potassium Carbonate	

-:7:-

11.	270	<u>Chemicals & Allied Products</u> Sl.No.A2022	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2022	Methyl 4 Acetamide-5 Chloro 2 Methoxy Benzoate (Chloro- methopabate)	1 kg	1. Meta Amino Phenol 2. Potassium Carbonate 3. Caustic Soda Lye(47%)	1.30 kg 2.47 kg 0.82 kg

12.	283	<u>Chemicals & Allied Products</u> Sl.No.A2116	Quantity of import items at Sl. Nos. 1 & 2 shall be amended to read as under:- “1. 840.0 kgs instead of 800 kgs 2. 210.0 kgs instead of 200 kgs”.
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13.	315	<u>Chemicals & Allied Products</u> Sl.No.A2357	The description of import item at Sl. No. 1 (without any change in quantity) shall be amended to read as under:- “1. Cobalt Metal forms – Broken Cathodes/ Briquettes/ Granules/ Powder containing 98.5% Cobalt content”.
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14.	315	<u>Chemicals & Allied</u>	The description of import item at Sl. No. 1
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		<u>Products</u> Sl.No.A2358	(without any change in quantity) shall be amended to read as under:- “1. Cobalt Metal forms – Broken Cathodes/ Briquettes/ Granules/ Powder containing 98.5% Cobalt content”.
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15.	317	<u>Chemicals & Allied Products</u> Sl.No.A2369	The norm covered by this entry shall be deleted.
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16.	320-321	<u>Chemicals & Allied Products</u> Sl.No.A2386	The norm covered by this entry shall be deleted.
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-:8:-

17.	40	<u>Chemicals & Allied Products</u> Sl.No.A2609 (Vide Public Notice No. 04 Dated. 31.03.2001)	The description of the export item shall be amended to read as under:- “Ferric Ammonium Citrate B.P.73”
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18.	41	<u>Chemicals & Allied Products</u> Sl.No.A2615 (Vide Public Notice No. 04 Dated: 31.03.2001)	The description of export item shall be amended to read as under:- “PQ Carbonate/Cis PQ Carbonate”
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19.	42	<u>Chemicals & Allied Products</u>	The norm covered by this entry shall be deleted.
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		Sl.No.A2617 (Vide Public Notice No. 04 Dated: 31.03.2001)	
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20.	49	<u>Chemicals & Allied Products</u> Sl.No.A2664 (Vide Public Notice No. 04 Dated: 31.03.2001)	The norm covered by this entry shall be deleted.
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21.	49	<u>Chemicals & Allied Products</u> Sl.No.A2665 (Vide Public Notice No. 04 Dated: 31.03.2001)	The norm covered by this entry shall be deleted.
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22.	327-329	<u>Electronics Products</u> Sl. No. B-7 (Introduced vide Public Notice No. 53 Dated: 1.2.2001)	The description of import item at Sl. No. 9(a) (without any change in quantity) shall be amended to read as under:- 9(a). “Electrogalvanised CRCA Steel Sheet/Strip”
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23.	436	<u>Engineering Product</u> Sl.No.C160	The description of export item shall be amended to read as under:- “Electrical Wiring Accessories/Components wholly made of Brass”.
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24.	15	<u>Engineering Product</u> Sl.No.C465 (vide Public Notice No.04 Dated: 31.03.2001)	After the description of import item at Sl. No. 1 the word “And/” shall be added before the word “OR”. “And/OR”
25.	539	<u>Engineering Product</u> Sl.No.C496	The description of import item at Sl. No. 2 shall be amended to read as under:- “2. Low Ash Metal- - 700 kgs lurgical Coke (with Ash content below 15%) OR Coking Coal (with Ash - 1000 kgs”. Content below 12%)
26.	693	<u>Engineering Product</u> Sl.No.C1178	At the end of the description of export item the words “KS940” shall be added as follows:- “Copper Based Pre-allowed Powders to R- 100/PMB-20/SY/HF2/LS10/GS10/SAE- 797/G-46/KS940”.
27.	693	<u>Engineering Product</u> Sl.No.C1179	At the end of the description of export item the words “KS941-1” shall be added as follows:- “Copper Based Pre-allowed Powders to R- 250/PMB-21/SX/H-24/KS-25/GS-25/SAE- 799/HF-16/KS-23/GS-23/G-48/KS941-1”.
28.	733	<u>Engineering Product</u> Sl.No.C1389	In the quantity of import item at Sl. No. 3 shall be amended to read as under:- “1.75 MT/MT content in the export product”.

29.	28	<u>Engineering Product</u> Sl.No.C1575 (Vide Public Notice No. 42 Dated: 1.12.2000)	The norm covered by this entry shall be deleted.
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30.	63	<u>Engineering Product</u> Sl.No.C1627 (Vide Public Notice No. 04 Dated: 31.03.2001)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
C1627	Copper based Alloy Ingots of different grade	1 kg.	1. Copper Scrap OR Copper wire bar/ Cathode 2. Tin Ingots 3. Nickel shots/ Pellets 4. Lead Scrap OR	1.06 kg/kg content in the export product 1.02 kg/kg content in the export product 1.02 kg/kg content in the export product 1.06 kg/kg content in the export product 1.02 kg/kg content in the

			Lead Ingots	export product
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			5. Zinc Scrap OR Zinc Ingot	1.06 kg/kg content in the export product 1.02 kg/kg content in the export product 1.06 kg/kg content in the export product
			6. Aluminium Scrap OR Aluminium Ingot	1.02 kg/kg content in the export product 1.02 kg/kg content in the export product 0.01 kg
			7. Manganese (Elemental form)	
			8. Phosphor Copper	

31.	71	<u>Engineering Product</u> Sl.No.C1650 (Vide Public Notice No. 04 Dated: 31.03.2001)	The description of import item at Sl. No. 5 (without any change in quantity) shall be amended to read as under:- “5. Non Alloy Steel Rods/Bars”
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32.	830- 831	<u>Leather Product</u> Sl.No.G-18	In the foot note at Sl. No. 1(b) below this norm shall be amended to read as under:- “1(b). Synthetic foam lining/laminated fleece lining/synthetic lining made of 100% polyester to the extent of 0.035 sq.mtr.”.
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-:12:-

33.	92	<u>Sports Goods</u> Sl.No.I-30 (As amended vide Public Notice No. 04 dt.31.03.2001)	1. The description of export item shall be amended to read as under:- “Football/ Rugbyball/ Soccer ball/ Net Ball/ Volley Ball made out of synthetic Rubber Nitrile/SBR supported with relevant layers of cotton fabric and or polyester viscose Fabric/ Polyester Fabric fitted with Butyl Bladder or Latex Bladder size-5 having Rubber compound 160 gms +/-5%”. 2. The quantity of import item at Sl. No. 1 shall be corrected to read as under:- “50 gms”
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34.	92-93	<u>Sports Goods</u> Sl.No.I-31 (As amended vide Public Notice No. 04 dt.31.03.2001)	1. The description of export item shall be amended to read as under:- “Football/ Rugbyball/ Soccer ball/ Net Ball/ Volley Ball made out of synthetic Rubber Nitrile/SBR supported with relevant layers of cotton fabric and or polyester viscose Fabric/ Polyester Fabric fitted with Butyl Bladder or Latex Bladder size-4 having Rubber compound 130 gms +/- 5%”. 2. The quantity of import item at Sl. No. 1 shall be corrected to read as under:- “40 gms”
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35.	93	<u>Sports Goods</u> Sl.No.I-32 (As amended vide Public Notice No. 04 dt.31.03.2001)	1. The description of export item shall be amended to read as under:- “Football/ Rugbyball/ Soccer ball/ Net Ball/ Volley Ball made out of synthetic Rubber Nitrile/SBR supported with relevant layers of
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-:13:-

		-	cotton fabric and or polyester viscose Fabric/ Polyester Fabric fitted with Butyl Bladder or Latex Bladder size-3 having Rubber compound 105 gms +/- 5%”.
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			2. The quantity of import item at Sl. No. 1 shall be corrected to read as under:- “27 gms”
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36.	93-94	<u>Sports Goods</u> Sl.No.I-33 (As amended vide Public Notice No. 04 dt.31.03.2001)	1. The description of export item shall be amended to read as under:- “Football/ Rugbyball/ Soccer ball/ Net Ball/ Volley Ball made out of synthetic Rubber Nitrile/SBR supported with relevant layers of cotton fabric and or polyester viscose Fabric/ PolyesterFabric fitted with Butyl Bladder or Latex Bladder size-2 having Rubber compound 80 gms +/- 5%”. 2. The quantity of import item at Sl. No. 1 shall be corrected to read as under:- “18 gms”
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37.	94	<u>Sports Goods</u> Sl.No.I-34 (As amended vide Public Notice No. 04 dt.31.03.2001)	1. The description of export item shall be amended to read as under:- “Football/ Rugbyball/ Soccer ball/ Net Ball/ Volley Ball made out of synthetic Rubber Nitrile/SBR supported with relevant layers of cotton fabric and or polyester viscose Fabric/ Polyester Fabric fitted with Butyl Bladder or Latex Bladder size-1 having Rubber compound 60 gms +/- 5%”. 2. The quantity of import item at Sl. No. 1 shall be corrected to read as under:- “13 gms”
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38.	954	<u>GENERAL NOTE OF TEXTILE PRODUT</u>	“In the general notes, note No. 13 shall be deleted”.
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-:14:-

Annexure “B” to the
Public Notice No. 15
Dated: 01/06/2001

CHEMICALS AND ALLIED PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2669	Calcium Hypochlorite Chlorine content more than 60%	1 kg	1. High Purity Hydrated Lime 95% 2. Caustic Soda Lye	0.744 kg 0.625 kg
A2670	Gold Potassium Cyanide-Purity 99.60% minimum (containing minimum 68.1% of Gold as metal)	1 kg	1. Gold 2. Potassium Cyanide	0.681 kg 0.452 kg
A2671	Silicone Treatment Compound (Vinyl Methoxy Polysiloxane)	1 kg	1. Volatile Cyclic Mixture (Average Siloxane content 95%)	1.2 kg
A2672	Polyacetal Resin Compound	1 MT	1. Polyacetal resin (fluff) 2. Polacrylamide 3. Eva Co-polymer 4. Polyethylene Glycol 5. Antioxident (Irganox) 6. Artificial wax	1021.54 kg 6.54 kg 1.56 kg 9.05 kg 1.04 kg 0.25 kg
A2673	Sodium Polyt	1 MT	1. Acrylic Acid	0.266 MT

	Acrylate Solution (containing 40+/-2% Sodium Polyacrylate)		
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-:15:-

A2674	Pentoxazone: 3-(4-Chloro-5-Cyclopentyloxy-2-Fluorophenyl) – 5-Isopropylidene-oxazolidine-2, 4-Dione (KPP-314)	1 kg	1. Ethyl N-(4-Chloro 5-Cyclopentyloxy- 2-Fluoro Phenyl) Carbamant (KPI) 1.200 kg 2. Ethyl 2-Hydroxy-3-Methyl-3-Butenoate (ECG)(82% Purity) 1.170 kg OR 1. Para Fluoro Phenol 0.683 kg OR Para Fluoro Aniline 0.915 kg OR Para Fluoro Nitro Benzene 1.290 kg 2. Cyclopentyl Bromide (98% Purity) 1.585 kg 3. Sodium Metal 0.588 kg 4. Ethyl Chloro Acetate 1.434 kgs 5. Ethyl Chloro Formate 1.625 kg
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			6. Dichloro Ethane 7. Toluene 8. Acetone 9. Tetra Butyl Ammonium Bromide 10. Tributyl Amine 11. Raney Nickel Catalyst	0.582 kg 4.300 kgs 1.488 kg 0.110 kg 0.082 kg 0.030 kg
A2675	Aceto Acetanilide	1 kg	1. Acetic Acid 2. Tri Ethyl Phosphate 3. DABCO crystalline (1,4 Diazobicyclo (2,2, 2)-Octane 4. Aniline	1.012 kg 0.008 kg 0.0003 kg 0.550 kg

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A2576	Aceto Acet Ortho Ansidide	1 kg	1. Acetic Acid 2. Tri Ethyl Phosphate 3. DABCO crystalline (1,4 Diazobicyclo (2,2, 2)-Octane 4. Artho Anisidine	0.996 kg 0.0066 kg 0.0005 kg 0.742 kg
A2677	Aceto Acet Ortho Chloro Anilide	kg	1. Acetic Acid 2. Tri Ethyl Phosphate 3. DABCO crystalline (1,4 Diazobicyclo (2,2, 2)-	0.946 kg 0.0065 kg 0.0005 kg

			Octane	
			4. Ortho chloro Aniline	0.754 kg
A2678	Aceto Acet Meta Xylidide Ansidide	1 kg	1. Acetic Acid 3. Tri Ethyl Phosphate 4. DABCO crystalline (1,4 Diazobicyclo (2,2, 2)- Octane 5. 2,4 xylidide	0.874 kg 0.007 kg 0.0005 kg 0.672 kg
A2679	Aceto Acet Ortho Toluidide	1 kg	1. Acetic Acid 2. Ortho toludine 3. Try Ethyl Phosphate 4. DABCO crystalline (1,4 Diazobicyclo (2,2,2)- Octane	1.047 kg 0.700 kg 0.007 kg 0.0005 kg
A2680	-Aceto Acet-4-Chloro 2,5 Dimethoxy Anilide (Naphthol AS – IRG)-	1 kg	1. Acetic Acid 2. Tri Ethyl Phosphate 3. DABCO crystalline (1,4 Diazobicyclo (2,2, 2)- Octane 4. 2,5 Dimethoxy-4- Chloro Aniline	0.982 kg 0.0057 kg 0.00051 kg 0.896 kg
A2681	Ethyl Aceto Acetate	1 kg	1. Acetic Acid 2. Tri Ethyl Phosphate 3. DABCO crystalline (1,4 Diazobicyclo (2,2, 2)- Octane	1.578 kg 0.0057 kg 0.0004 kg

-:17:-

A2682	Sodium Amino	1 kg	1. Meta Amino Phenol	0.88 kg
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	Salicylate BP (PAS Sodium)		2. Potassium Carbonate 3. Caustic Soda Lye(47%)	0.98 kg 0.56 kg
A2683	Magnesium Perchlorate Hexahydrate	1 kg	1. Sodium Chloride	0.714 kg
A2684	2-Chloromethyl-3, 5-Dimethyl-4-Methoxy Pyridine Hydrochloride	1 kg	1. 3,5 Lutidine OR 2,3,5 Trimethyl Pyridine 2. Methylene Chloride 3. Methanol 4. Acetone 5. Activated Carbon	2.22 kg 2.51 kg 7.83 kg 4.14 kg 2.07 kg 0.100 kg
A2685	Stannous Sulphate	1 kg	1. Tin Metal	0.582 kg
A2686	Dimethyl Amine Hydrochloride	1 kg	1. Methanol	0.872 kg

-:18:-

Annexure “C” to the
Public Notice No. 15
Dated: 01/06/2001

ENGINEERING PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
C1657	Modular Enclosures	1 No.	1. Relevant Modular	Net to net

	for Electronics Rack/ Subrack Cabinet		Locks 2. Relevant Slides 3. Relevant Keyboard, Tray, Screws, Nut and Bolt 4. Hardware 5. Paints 6. Plastics 7. Powder 8. Fan 9. Castores 10. Electric Switch	Net to net Net to net 500 gms {cif value {restricted to {2% of the {fob value Net to net Net to net Net to net
C1658	Valve Seat Insert made of Alloy Steel of following Composition: i. Chromium : 2, 4- 4.8% ii. Molybdenum : 0.36-0.72% iii. Tungston : 0.5% iv. Nickel : 1.5-4.5% v. Cobalt : 1.6% vi. Boron : 0.3% vii. Iron and carbon : Balance	100 kg	1. Chromium Metal OR High Carbon ferro Chrome (Chromium Content of 52-60%) OR Low Carbon ferro Chrome (Chromium Content of 65-70%) 2. Ferro Molybdenum (Molybdenum content of 60-70%) 3. Ferro Tungston (with Tungston content of 75%)	3.86 kg 7.02 kg 5.67 kg 0.85 kg 0.67 kg

			4. Nickel pellets/shots 5. Cobalt 6. Boron 7. Melting scrap of mild steel	3.06 kg 1.6 kg 0.3 kg 86.8 kg
C1659	Molybdenum Fine Wire (below 0.5 mm Dia)	1 kg	1. Molybdenum Wire (above 0.8 mm Dia)	1.08 kg
C1660	Ratchet Wheel Plates	1 kg	1. SS Sheets/Coils made of AISI 304 Grade (HR)	1.50 kg
C1661	Oil Pressure Switch for Motor vehicle other than heavy commercial vehicle	1 No.	1. Spring 2. Body 3. Diaphragm 4. Rivet contact	1 No. 1 No. 1 No. 1 No.
Note: The import of components shall be permitted on net to net basis with accountability clause and the type, technical specifications (including part no., if any, etc., of the components sought for import should conform to those utilised in the manufacture of the resultant product, which should be reflected in export documents (shipping bills) also.				
C1662	Rod Thermostat of different size.	1 No.	1. MS Terminal Screw 2. Plastic Base 3. Plastic Cover 4. Brass Base Plate 5. Invar Rod of relevant size 6. Brass Top Plate 7. Ceramic Striker 8. Brass Pillar Terminal 9. Brass Calibration Nut 10. Berillium Copper Switch Blade	2 No. 1 No. 1 No. 1 No. 1 No. 1 No. 1 No. 1 No. 1 No. 1 No.

			11. Silver Contact fixed 12. Brass Pillar Terminal 13. Plastic Knob 14. Silver Contact Moving	1 No. 1 No. 1 No. 1 No.
Note: The import of components shall be permitted on net to net basis with accountability clause and the type, technical specifications (including part no., if any), etc., of the components sought for import should conform to those utilised in the manufacture of the resultant product, which should be reflected in export documents (shipping bills) also.				
C1663	PVC Insulated unarmoured control purpose copper cable upto 1.1 KV Size: 112/ 0.275 mm (6.8sq.mm) x 4 Core	1000 Mtrs.	1. Copper Cathode/ CC Rod/ Wire Bars/ Ingots 2. PVC Resin 3. Pthalate plasticize (DOP) 4. Fillers (Calcium Carbonate/ Alumina/ Talc/ Kaoline	251.713 kg 129 kg 64.5 kg 21.5 kg
C1664	PVC Insulated Unarmoured control purpose copper cable upto 1.1 KV Size: 112/ 0.30 mm (8 sq.mm) x 3 Core	1000 Mtrs.	1. Copper Cathode/ CC Rod/ Wire Bars/ Ingots 2. PVC Resin 3. Pthalate Plasticize (DOP) 4. Fillers (Calcium Carbonate/ Alumina/ Talc/ Kaoline	223.8 kg 126.8 kg 63.4 kg 21.13 kg

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C1665	PVC Insulated Unarmoured Control purpose copper cable upto 1.1 KV Size: 72/ 0.24 mm (3.35 sq.mm) x 3 Core	1000 Mtrs.	1. Copper Cathode/ CC Rod/ Wire Bars/ Ingots 2. PVC Resin 3. Pthalate Plasticize (DOP) 4. Fillers (Calcium Carbonate/ Alumina/ Talc/ Kaoline	88.102 kg 94.854 kg 47.427 kg 15.828 kg
C1666	PVC Insulated Unarmoured Control purpose copper cable upto 1.1 KV Size: 72/ 0.24 mm (3.35 sq.mm) x 4 Core	1000 Mtrs.	1. Copper Cathode/ CC Rod/ Wire Bars/ Ingots 2. PVC Resin 3. Pthalate Plasticize (DOP) 4. Fillers (Calcium Carbonate/ Alumina/ Talc/ Kaoline	117.456 kg 114.6 kg 57.3 kg 19.1 kg
C1667	Harrow Disc Plain	1 kg	1. Alloy/ Non Alloy Steel Plates of relevant grade	1.2 kg

-:22:-

Annexure “D” to the
Public Notice No. 15
Dated: 01/06/2001

FOOD PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
E103	Cleaned Black Pepper Pinheads	1 kg	1. Black Pepper Pinheads	1.02 kg
Note: Piperine content in import & export shall remain the same.				

-:23:-

Annexure “E” to the
Public Notice No. 15
Dated: 01/06/2001

PLASATIC PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
H438	Multilayer Foiless	1 Kg	1. LDPE Granules	1.17 kg/kg

	Plastic Laminated tubes with or without Caps (5 Ply printed)		
		2. LLDPE Granules	content in the export product 1.17 kg/kg
			content in the export product 1.12 kg/kg
		3. Polyester Film	content in the export product 1.12% of weight of LDPE Granules
		4. Master Batch (70% titanium Di-oxide)	in the export product 0.5% of weight of LDPE/LLDPE in the export product
		5. U.V. Ink	

			6. U.V. varnish 7. HDPE Granules (for Shoulder of tubes) 8. Polypropylene Granules (for caps)	0.3% of weight of LDPE/LLDPE in the export product 1.05 kg/kg content in the export product 1.05 kg/kg content in the export product
H439	Aluminium Metallized PVC Film	1 kg	1. PVC Film 2. Aluminium Wire 3. Induction/ Evaporation Boats	1.10 kg 0.0246 kg 0.007 Nos.
H440	Aluminium Metallized BOPP Film	1 kg	1. BOPP Film 2. Aluminium Wire 3. Induction/ Evaporation Boats	1.10 kg 0.0246 kg 0.007 Nos.